

ITEM NO.804+817

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31932/2022

(Arising out of impugned final judgment and order dated 01-10-2022 in CRLMC No. 4916/2022 passed by the High Court Of Delhi At New Delhi)

SATYENDRA KUMAR JAIN

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

WITH

DIARY No.31938 of 2022

Date : 10-10-2022 These petitions were Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv. (Mentioned by)  
Mr. Vivek Jain, AOR

Mr. Manan Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List these matters tomorrow, i.e. 11.10.2022  
as first item on Board before the appropriate  
Court.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
COURT MASTER

